

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 983
ANSWERED ON 5TH FEBRUARY, 2026**

EXCLUSION OF BIJNOR FROM GANGA EXPRESSWAY

†983. Mrs Ruchi Vira:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the present status of approval accorded by the Government/NHAI for the final trace of the Ganga Expressway being developed by the Uttar Pradesh Expressway Industrial Development Authority (UPEIDA);**
- (b) whether UPEIDA has unilaterally taken any action to exclude Bijnor from this expressway without the consent of the Centre, if so, the proposed action likely to be taken on such unilateral action;**
- (c) the reasons for exclusion of Bijnor from this expressway thereby putting this important district of industrial and agriculture activities at loss;**
- (d) whether the Government has received any representations from public representatives and public at large against this decision of UPEIDA and if so, the details thereof along with action taken by the Government thereon; and**
- (e) whether the Government would direct UPEIDA to immediately include Bijnor in the Expressway route in the interest of balanced development of Western Uttar Pradesh and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) The Government in Ministry of Road Transport & Highways is primarily responsible for development and maintenance of National Highways/ National Expressway in the country. As far as Ganga expressway is concerned, the project has been undertaken by the State Government of Uttar Pradesh.
